



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

24th February, 2026

Total Question - 20

To Construct Sports Stadiums

***21 Sh. Ashok Kumar Arora (Thanesar):**

Will the Minister of State for Sports be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct Sports Stadiums in the villages Jyotisar and Kirmach of Thanesar Assembly Constituency; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Solve the Problem of Waterlogging

***22 Balram Dangi (Meham):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that an estimate of about ₹ 102 crore has been prepared by the Government for a pipeline project to permanently solve the problem of flooding and waterlogging in all the villages of Meham Assembly Constituency;

b) whether any Detailed Project Report (DPR)/scheme for the said pipeline project has been prepared or is under consideration of the Government; and

c) if so, the time by which the abovesaid project is likely to be approved and the provision of funds is likely to be made by the Government in the Budget?

Total Number of Beneficiaries/Pensioners

***23 Sh. Shishpal Keharwala (Kalanwali):**

Will the Social Justice & Empowerment Minister be pleased to state: -

a) the category-wise number of beneficiaries receiving social security pension from the Government under various categories such as old age, widow, disability, destitute, etc. as on 31st August, 2024 in State;

b) whether there has been any change in the said number up to 31st January, 2026; if so, the details thereof togetherwith the category-wise data of such change; and

c) the category-wise details of beneficiaries whose pensions were discontinued during the abovesaid period togetherwith the detailed reasons for such discontinuance?

To Complete the Rehabilitation Work of Minors

***24 Sh. Satpal Jamba (Pundri):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the reasons for which the rehabilitation work of Chandana Minor from RD 0 to 28000 and Throta Minor from RD 0 to 48600, alongwith the repair work from RD 48600 to 54200 in the Pundri Assembly Constituency is still pending;

b) the action taken by the Government so far to complete the abovesaid pending works; and

c) the time by which the abovesaid works are likely to be completed?

To Start Construction Work of PHC

***25 Sh. Yoginder Singh Rana (Assandh):**

Will the Health Minister be pleased to state: -

- a) whether it is a fact that the proposal for construction of a Primary Health Centre (PHC) in village Munak was approved by the Government; if so, its present status thereof;
- b) the reasons for which the construction work of building of abovesaid PHC has remained stalled for the last 3—4 years; and
- c) the time by which the construction work of the abovesaid PHC building is likely to be completed?

To Start Construction Work of Judicial Complex

***26 Sh. Ram Kumar Gautam (Safidon):**

Will the Public Work (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to start the construction work of Judicial Complex building in Narnaund City; if so, the time by which its construction work is likely to be started?

To Construct a Four Lane Road

***27 Sh. Naresh Selwal (Uklana):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to four lane the road from Fatehabad to Uklana Mandi, which is part of the road from Sirsa to Chandigarh via Fatehabad; and
- b) if so, the time by which the construction work of abovesaid road is likely to be started and completed, keeping in view of the fact that the stretch is approximately 35 km in length and will provide a direct connection between Fatehabad—Sirsa and Chandigarh?

To Construct a By-Pass

***28 Sh. Induraj Singh Narwal (Baroda):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that an announcement was made by the former Chief Minister in the year 2017 for the construction of a by-pass for Gohana city;
- b) if so, the reasons for which the budget amount for the construction of said by-pass has not been sanctioned so far; and
- c) the time by which the budget for this project is likely to be sanctioned togetherwith the time by which the construction work of the abovesaid by-pass is likely to be started?

To Construct Swimming Pool

***29 Smt. Vinesh (Julana):**

Will the Minister of State for Sports be pleased to state: -

- a) whether it is a fact that Ramrai village of Julana Assembly Constituency had donated two acres of land to the Government for the construction of a swimming pool but no swimming pool has been constructed there till to date and due to which players are compelled to practice swimming in a pond;
- b) whether there is any proposal under consideration of the Government to construct swimming pool in the abovesaid village; if so, the time by which construction work of the said swimming pool is likely to be started; and
- c) if not, the reasons thereof?

To Extend Metrorail Connectivity from Gurugram to Sohna

***30 Sh. Tejpal Tanwar (Sohna):**

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that Sohna town has emerged as an important growth centre due to the development of IMT Sohna and several residential sectors;
- b) whether there is any proposal under consideration of the Government to extend the Metro rail connectivity from Gurugram to Sohna; and

c) if so, the details thereof?

To Construct Water Storage Tank

***31 Sh. Laxman Singh Yadav (Rewari):**

Will the Chief Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Haryana Shahari Vikas Pradhikaran (HSVP) to construct additional water storage tanks/water works for drinking water supply in the sectors of Rewari; and
- b) if so, the action being taken by the Government in this regard?

To Regularize the Unauthorized Colonies

***32 Sh. Nirmal Singh Mohra (Ambala City):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that about 50 residential colonies in the Ambala City Assembly Constituency were provided with basic civic amenities such as sewerage, drinking water supply, roads and electricity during the period from the year 2005 to 2014;
- b) whether it is also a fact that after the implementation of the NDC Portal by the Government in State, these colonies were declared unauthorized/illegal, as a result of which the residents are allegedly facing harassment and corruption in the Ambala Municipal Corporation; and
- c) the time by which these colonies are likely to be regularized to put an end to the alleged corruption in the Ambala Municipal Corporation?

The Details of Vacant Post of Teachers and Other Staff

***33 Sh. Arjun Chautala (Rania):**

Will the School Education Minister be pleased to state: -

- a) the number of posts of various categories sanctioned in the primary, secondary and senior secondary schools in the State togetherwith the number

of posts lying vacant till March 2025 alongwith the district- wise and category -wise details thereof ;

b) the action plan of the Government to fill-up the abovesaid vacant posts togetherwith the time by which these are likely to be filled alongwith the details thereof ; and

c) the arrangements made by the Government to ensure that the education of students is not adversely affected until regular appointments are made togetherwith the details thereof?

The Acute Shortage of Teaching Staff

***34 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that Government schools in District Nuh are facing difficulties due to an acute shortage of teaching staff; if so, the school-wise and category-wise details of sanctioned strength, filled posts and vacant posts of teaching staff in the Government schools of District Nuh;

b) whether any deadline has been fixed by the Government to fill up the vacant teaching posts in the abovesaid schools; if so, the details thereof;

c) whether there are any Government schools in District Nuh which are functioning without any teacher; if so, the details thereof; and

d) whether there are any Government schools in the district Nuh which are running with only a single teacher; if so, the details thereof?

Parameter for Determining Encroachment

***35 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Urban Local Bodies Minister be pleased to state: -

a) the parameters laid down by the Government for determining encroachment in the State, particularly inside urban market areas; and

b) whether a 3-feet projection (chhajja) and three steps of a staircase in front of a shop also fall under the definition of encroachment?

To Widen the Road & Construct Drainage Channel

*36 **Smt. Krishna Gahlawat (Rai):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to widen the road from Beeswan Meel to village Barota Chowki in Rai Assembly Constituency of district Sonipat and to construct a drainage channel alongside the said road; and
- b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Provide Relief in GST to Private Coaching Centres.

*37 **Sh. Parmod Kumar Vij (Panipat City):**

Will the Chief Minister be pleased to state: -

- a) whether Goods and Services Tax (GST) is levied on the education/coaching services provided by private coaching centres in State; if so, the applicable rate of GST; and
- b) whether there is any proposal under consideration of the Government to provide any exemption or relief in GST to private coaching centres in State; if so, the details thereof ?

To Construct a Vegetable Market

*38 **Mohd. Israil (Hathin):**

Will the Agriculture & Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Vegetable Market in Hathin City; if so, the details thereof?

Modernization and Reconstruction of Saraswati Pilgrimage

*39 **Sardar Mandeep Chatha (Pehowa):**

Will the Art & Cultural Affairs Minister be pleased to state: -

- a) whether it is a fact that the condition of the Saraswati Pilgrimage site in Pehowa has become dilapidated ;
- b) whether there is any proposal under consideration of the Government for the modernization, reconstruction or repair of the Saraswati Pilgrimage site; and
- c) if so, the details thereof?

Installation of a Common Treatment Plant (CTP)

***40 Smt. Savitri Jindal (Hisar):**

Will the Industries & Commerce Minister be pleased to state: -

- a) whether it is a fact that Hisar City is a major industrial hub and pollution is continuously increasing due to industrial and domestic waste;
- b) whether there is any proposal under consideration of the Government for the installation of a Common Treatment Plant (CTP) in the industrial area of Hisar City; and
- c) if so, the time by which the abovesaid Common Treatment Plant (CTP) is likely to be operational ?
